

FORM A
PUBLIC ANNOUNCEMENT
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India]
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF
RAGHUVVEER METAL INDUSTRIES LIMITED

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor	Raghuveer Metal Industries Limited
2.	Date of incorporation of the Corporate Debtor	24.01.1997
3.	Authority under which Corporate Debtor is incorporated/registered	Ministry of Corporate Affairs – ROC -Delhi
4.	Corporate Identity No./ Limited Liability	U74920DL1997PLC145037
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	Registered Address:- 205, M.J. Shopping Centre, 3, Veer Savarkar Block, Shakarpur, Delhi East Delhi -110092 Factory address: M/s Raghuveer Metal Industries Limited, Village Brickchiyawas, Near Mangiyawas, Ajmer, Rajasthan.
6.	Insolvency commencement date in respect of the Corporate Debtor	25.09.2019 (Order communicated to IRP on 04.10.2019)
7.	Estimated closure of closure of insolvency resolution process	23.03.2020
8.	Name and registration number of insolvency professional acting as interim resolution professional	Amit Gupta IBBI/IPA-002/IP-N00021/2016-2017/10048
9.	Address and email of the interim resolution professional as registered with Board.	Registered address : B-12,Basement, Murli Bhawan, 10-A, Ashok Marg, Lucknow-226001 Email :- amitguptacs@gmail.com
10.	Address and email to be used for correspondence with the interim resolution professional	Address for correspondence : C-17, Vinay Nagar, Krishna Nagar, Lucknow-226023 Email:- rmilinsolvency@gmail.com Contact No. 0522 - 4024033
11.	Last date for the submission of the claims	18.10.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant Forms , website link :- https://ibbi.gov.in/home/downloads (b) N.A.


Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Raghuveer Metal Industries Limited on 25.09.2019.

The creditors of Raghuveer Metal Industries Limited, are hereby called upon to submit their claims with proof on or before 18.10.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04.10.2019
Place: Lucknow


Amit Gupta
(Interim Resolution professional
for Raghuveer Metal Industries Limited)
IBBI/IPA-002/IP-N00021/20162017/10048